NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.03/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

| Name of the Company | | Aerial Tower Pvt.Ltd & Ors | | |
|---------------------|-------------------------------------|----------------------------|------------------------|----------------|
| Under Section | | 230-232 | | |
| SI. | Name & Designation of Authorized | | Appearing on behalf of | Signature with |
| No. | Representative (IN CAPITAL LETTERS) | | | date |

PCS Sacha Charton,

Petitioner

Shhartan 13/2/18

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd